

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 114(ND)/2017

IN THE MATTER OF:

Heng Zhang & Anr.

.....Petitioners

v.

Huiyuda Technology India Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241(1)-242(4)

Order delivered on 28.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) :

Mr. U.K. Singhal & Mr. Anand Prakash, Advocates
Mr. Akshit Gupta & Ms. Neha Lakhwara, Company
Secretaries

ORDER

Part heard for 29.08.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

28.08.2017

Vineet